## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 305 OF 2016**

Dated: 16<sup>th</sup> February 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Assam Gas Company Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board .... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhas Kumar

Counsel for the Respondent(s) : Mr. Sumit Kishore

## **ORDER**

Learned counsel for the Appellant seeks two more weeks' time to file rejoinder. As a last chance, time is granted. He may take steps to file the rejoinder on or before 2.3.2018 after serving copy on the other side.

List the matter on <u>9.3.2018</u>.

(Justice N. K. Patil)
Judicial Member

(B. N. Talukdar)
Technical Member (P&NG)

tpd/vg